

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

(IB)-322/ND/2018

M/s. Lakshmi Steels
Vs.
M/s. Supertech Ltd.

... Applicant

...Respondent

Under Section: Section 9 of IBC.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 25.04.2018

For the Applicant

Mr. Anurag Sharma & Gunjan
Mittal, Advs.

For the Respondent

ORDER

The Ld. Counsel for the respondent states that the reply is ready same will be filed within three days with the copy in advance to the other side. Rejoinder within one week. In the mean while Ld. Counsel for the respondent states that they shall approach the applicant for the amicable settlement. For further consideration on 16th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**